

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. No. 669
TO BE ANSWERED ON 04.02.2021

ENCOURAGEMENT TO NEW ENTREPRENEURS

669. SHRI SUBRAT PATHAK:
SHRI RAVINDRA KUSHWAHA:
SHRI RAVI KISHAN:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether any step have been taken to encourage new entrepreneurs structurally and administratively under Micro, Small and Medium Enterprises (MSMEs);
- (b) if so, the details of the new entrepreneurs registered since 2018, year and State-wise; and
- (c) the details of the encouragement, structural and technical assistance to industries on construction and procurement benefits ?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI NITIN GADKARI)

(a): Yes Sir. The Government has notified composite criteria of classification of MSMEs based on investment in plant & machinery or equipment and turnover of MSMEs as structural change to facilitate existing entrepreneurs and new entrepreneurs.

(b): Details of MSMEs Registered under Udyog Aadhar Memorandum (UAM) since 2018 and MSMEs Registered under Udyam Registration (UR) since 01.07.2020 are annexed as Annexure-I and Annexure-II respectively.

(c): The Udyam registration Portal has the facility to link the registrant with the GeM platform to participate in Government's mandatory procurement program. Ministry of MSME is making every attempt to encourage the MSMEs to get themselves onboarded on the GeM Portal. In addition, the portal also have a provision to link MSMEs to the TReDS portal for factoring of bills.

To promote domestic investment and usage of made in India products by the government, Public Procurement (Preference to Make in India) Order 2017 was revised on 16.09.2020. The salient features of the order are –

- (i) For Government purchases of less than Rs. 200 crore, global tender enquiry shall not be issued.
- (ii) Suppliers offering items with minimum 50% domestic value addition will get purchase preference over other suppliers in government procurement.
- (iii) Suppliers offering items with less than 20% domestic value addition can't participate in domestic/national bidding process.
- (iv) Nodal Ministries/ Departments have been authorized to notify higher minimum local content requirement for Class-I/ Class-II local suppliers i.e. higher than 50/20%.

The General Financial Rules (GFRs) has also been modified so that any bidder having beneficial ownership / financial relationship with investments from countries sharing land border with India would now be eligible to bid, only after the bidder is registered after a rigorous scrutiny. This step has been taken keeping in mind national security and national requirement for such a bidder in all government procurements.

The Public Procurement Policy for Micro and Small Enterprises (MSEs) Order, 2012 has been notified, the same being effective from 1st April, 2012 and has become mandatory w.e.f April 2015. The Policy was amended in November, 2018. The amended order mandates 25% annual procurement from MSEs by Central Ministries/ Departments/ Central Public Sector Enterprises (CPSEs) including 4% from MSEs owned by SC/ST and 3% from MSEs owned by Women entrepreneurs.

Annexure-I referred to in reply to part (b) of Lok Sabha Unstarred Question No. 669 for answer on 04.02.2021.

Total MSME Registered during FY 2018-19 Under Udyog Aadhaar Memorandum (UAM)					
Sl. No.	State	Total MSME Registered	Micro	Small	Medium
1	ANDHRA PRADESH	38473	26258	11929	286
2	ARUNACHAL PRADESH	501	295	189	17
3	ASSAM	4207	2981	1184	42
4	BIHAR	71467	66521	4788	158
5	CHHATTISGARH	15079	13226	1769	84
6	GOA	2089	1528	541	20
7	GUJARAT	171326	147017	23106	1203
8	HARYANA	51231	42507	8362	362
9	HIMACHAL PRADESH	3436	2485	881	70
10	JAMMU AND KASHMIR	25718	22562	3041	115
11	JHARKHAND	84984	69022	15310	652
12	KARNATAKA	27706	22951	4573	182
13	KERALA	299491	287535	11631	325
14	MADHYA PRADESH	568062	508255	57533	2274
15	MAHARASHTRA	8856	7833	1009	14
16	MANIPUR	696	636	57	3
17	MEGHALAYA	752	557	182	13
18	MIZORAM	363	250	108	5
19	NAGALAND	14358	11643	2601	114
20	ODISHA	59740	52129	7415	196
21	PUNJAB	125962	113127	12419	416
22	RAJASTHAN	254	168	78	8
23	SIKKIM	232914	204892	27210	812
24	TAMIL NADU	89060	72239	16332	489
25	TELANGANA	1549	1410	135	4
26	TRIPURA	123862	110228	12979	655
27	UTTAR PRADESH	9465	7883	1471	111
28	UTTARAKHAND	31272	26264	4728	280
29	WEST BENGAL	1484	1175	295	14
30	ANDAMAN AND NICOBAR ISLANDS	3192	2683	479	30
31	CHANDIGARH	1393	977	381	35
32	DADAR AND NAGAR HAVELI	673	358	274	41
33	DAMAN AND DIU	44923	36111	8426	386
34	DELHI	2416	1722	654	40
35	LAKSHADWEEP	0	0	0	0
36	PUDUCHERRY	24	22	2	0
	Total:-	2116978	1865450	242072	9456

Total MSME Registered during FY 2019-20 Under Udyog Aadhaar Memorandum (UAM)

Sl. No.	State	Total MSME Registered	Micro	Small	Medium
1	ANDHRA PRADESH	73373	59937	13143	293
2	ARUNACHAL PRADESH	526	330	181	15
3	ASSAM	12077	10199	1778	100
4	BIHAR	73915	66049	7644	222
5	CHHATTISGARH	30123	26754	3170	199
6	GOA	3027	2302	678	47
7	GUJARAT	184234	157635	25388	1211
8	HARYANA	66052	54225	11392	435
9	HIMACHAL PRADESH	5993	4425	1477	91
10	JAMMU AND KASHMIR	32198	27614	4454	130
11	JHARKHAND	113566	93815	18960	791
12	KARNATAKA	36269	30327	5685	257
13	KERALA	293433	276516	16480	437
14	MADHYA PRADESH	703815	632446	69101	2268
15	MAHARASHTRA	10533	8884	1633	16
16	MANIPUR	597	508	82	7
17	MEGHALAYA	1199	956	240	3
18	MIZORAM	760	632	124	4
19	NAGALAND	28590	23298	5095	197
20	ODISHA	86132	75026	10854	252
21	PUNJAB	172885	153550	18788	547
22	RAJASTHAN	268	197	69	2
23	SIKKIM	255781	225000	29691	1090
24	TAMIL NADU	74101	56934	16675	492
25	TELANGANA	1484	1230	247	7
26	TRIPURA	166891	148338	17759	794
27	UTTAR PRADESH	17144	14982	2013	149
28	UTTARAKHAND	43959	36606	6917	436
29	WEST BENGAL	1512	1250	249	13
30	ANDAMAN AND NICOBAR ISLANDS	4333	3622	682	29
31	CHANDIGARH	1539	1128	366	45
32	DADAR AND NAGAR HAVELI	1039	731	285	23
33	DAMAN AND DIU	58293	47847	9897	549
34	DELHI	2848	2081	724	43
35	LAKSHADWEEP	77	50	24	3
36	PUDUCHERRY	33	29	4	0
		2558599	2245453	301949	11197

Total MSME Registered during FY 2020-21 (Till 30/06/2020) Under Udyog Aadhaar Memorandum (UAM)					
Sl. No.	State	Total MSME Registered	Micro	Small	Medium
1	ANDHRA PRADESH	42267	29660	12116	491
2	ARUNACHAL PRADESH	445	244	164	37
3	ASSAM	8686	6844	1667	175
4	BIHAR	50312	42052	8101	159
5	CHHATTISGARH	13478	10103	3173	202
6	GOA	2056	1258	740	58
7	GUJARAT	71799	58237	12768	794
8	HARYANA	41331	29388	11393	550
9	HIMACHAL PRADESH	3210	2071	1058	81
10	JAMMU AND KASHMIR	19883	14665	5105	113
11	JHARKHAND	94330	76189	16972	1169
12	KARNATAKA	24006	19790	3883	333
13	KERALA	41985	32877	8750	358
14	MADHYA PRADESH	252531	219294	31487	1750
15	MAHARASHTRA	3159	2743	409	7
16	MANIPUR	255	185	65	5
17	MEGHALAYA	412	182	225	5
18	MIZORAM	575	399	164	12
19	NAGALAND	28089	20529	7243	317
20	ODISHA	32760	26047	6483	230
21	PUNJAB	66149	50974	14721	454
22	RAJASTHAN	225	122	95	8
23	SIKKIM	90950	76624	13501	825
24	TAMIL NADU	35643	23695	11495	453
25	TELANGANA	1110	814	290	6
26	TRIPURA	115954	95796	19500	658
27	UTTAR PRADESH	9084	7310	1678	96
28	UTTARAKHAND	60101	48548	10908	645
29	WEST BENGAL	412	285	121	6
30	ANDAMAN AND NICOBAR ISLANDS	2299	1701	540	58
31	CHANDIGARH	560	392	158	10
32	DADAR AND NAGAR HAVELI	439	315	120	4
33	DAMAN AND DIU	55876	41511	13576	789
34	DELHI	2411	1583	784	44
35	LAKSHADWEEP	61	31	27	3
36	PUDUCHERRY	13	9	4	0
	Total:-	1172856	942467	219484	10905

Annexure-II referred to in reply to part (b) of Lok Sabha Unstarred Question No. 669 for answer on 04.02.2021.

Total MSME Registered during FY 2020-21 (From 01/07/2020 to 31/01/2021) Under Udyam Registration					
Sl. No.	State	Total MSME Registered	Micro	Small	Medium
1	ANDHRA PRADESH	38349	34429	3412	508
2	ARUNACHAL PRADESH	376	339	30	7
3	ASSAM	10314	9427	778	109
4	BIHAR	53939	52943	870	126
5	CHHATTISGARH	19246	17637	1327	282
6	GOA	3961	3593	317	51
7	GUJARAT	163745	145447	15785	2513
8	HARYANA	66691	59164	6543	984
9	HIMACHAL PRADESH	7427	6676	598	153
10	JAMMU AND KASHMIR	27128	25892	1105	131
11	JHARKHAND	95659	88392	6229	1038
12	KARNATAKA	43217	39725	3104	388
13	KERALA	68978	64404	4090	484
14	MADHYA PRADESH	433632	410951	19424	3257
15	MAHARASHTRA	6812	6729	78	5
16	MANIPUR	391	344	42	5
17	MEGHALAYA	471	463	8	0
18	MIZORAM	355	342	12	1
19	NAGALAND	30005	28202	1589	214
20	ODISHA	64776	59200	4777	799
21	PUNJAB	151830	142984	7847	999
22	RAJASTHAN	159	145	14	0
23	SIKKIM	201419	188428	11354	1637
24	TAMIL NADU	57424	51830	4710	884
25	TELANGANA	945	909	33	3
26	TRIPURA	140919	133384	6565	970
27	UTTAR PRADESH	14314	13419	746	149
28	UTTARAKHAND	38241	32747	4688	806
29	WEST BENGAL	1160	1120	37	3
30	ANDAMAN AND NICOBAR ISLANDS	3844	3387	382	75
31	CHANDIGARH	1376	1124	199	53
32	DADAR AND NAGAR HAVELI	779	585	159	35
33	DAMAN AND DIU	60171	51628	7243	1300
34	DELHI	5202	4707	429	66
35	LAKSHADWEEP	179	170	9	0
36	PUDUCHERRY	21	21	0	0
	Total:-	1813455	1680887	114533	18035